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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9442/2021

INDIAN NATIONAL TRADE UNION CONGRESS Petitioner

Through: Mr. Ravindra Srivastava, Sr. Adv. with Ms. Mayuri Raghvanshi, Mr. Vyom Raghvanshi, Ms. Akanksha Rathore and Ms. Purvatwali, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ajay Digpaul, CGSC with Mr. Kamal Digpaul and Ms. Swati Kwatra, Advocates. Mr. S.B. Tripathi, Advocate for respondent No.4. Mr. Saransh Kumar, Advocate for respondent

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

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<u>ORDER</u> 07.09.2022

List along with W.P.(C) 447/2017 on 18th October, 2022.

DINESH KUMAR SHARMA, J

SEPTEMBER 7, 2022 st

This is a digitally signed order.

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